

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 03-07-2024 AT 10.30 A.M. THROUGH VIDEO CONFERENCING:

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : --

PETITION NUMBER : CP(CA)/46(CHE)/2024

NAME OF THE PETITIONER : Srinivasamoorthy Vimala & Anr

NAME OF THE RESPONDENT(S) : Sripathy Associates Pvt Ltd & 7 Ors

UNDER SECTION : Sec 213,241 & 242 of CA, 2013

ORDER

Ld. Counsel Mr. Ramasamy Meyappan for the Petitioner. Ld. Counsel Mr. T.K. Bhaskar for R1 and R2. Ld. Sr. Counsel Mr. P.H. Arvinth Pandian for R3, R7 and R8.

In this case the Counsel for the Petitioner stated that Sr. Counsel is held up and sought adjournment. Counsel for the Respondent stated that memo filed by the Applicant should be in the form of affidavit and the Counsel for the Petitioner agreed to file the same and serve on the Respondents.

Reply be filed within 2 weeks thereafter.

Rejoinder be filed within a week thereafter.

List the Petition for hearing on **07.08.2024**.

Sd/-
RAVICHANDRAN RAMASAMY
Member (Technical)

Sd/-
JYOTI KUMAR TRIPATHI
Member (Judicial)

phk